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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1443/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: ICICI Bank Limited.
V/s.
Anil Printers Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

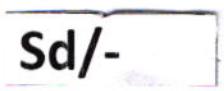
S. No.	NAME	DESIGNATION	SIGNATURE
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1	R.R. NAIR	KAR	
2.	Adv. Tushar Kadam	Advocate For Applicant	

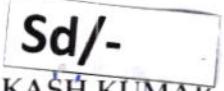
ORDER

CP No. 1443/I&BP/CLB/MB/MAH/2017

Though the Petitioner side is ready, the Corporate Debtor has sought time,
at his request list this matter on 27.11.2017.

 **Sd/-**

V. NALLASENAPATHY
Member (Technical)

 **Sd/-**

B.S.V. PRAKASH KUMAR
Member (Judicial)